

City Civil and Sessions Court, Gr. Bombay

Notice

It is hereby informed to all, that the Bombay City Civil and Sessions Court has commenced the Selection Process to fill up 25 posts each of Stenographer H.G., Sheristedar, Interpreter, Clerk-typist, Havildar and Peon for 25 Exclusive/Dedicated POCSO Courts (14 Courts for City Civil Bombay and 11 for Dindoshi Court) for the period of one year on contractual basis for expeditious trial and disposal of pending cases of Rape and cases pending under POCSO Act.

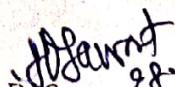
The retired Class-III and Class-IV employees from the Cadre of Assistant Registrar / Superintendent / Sheristedar / Interpreter / Stenographer S.G. / Stenographer H.G. / Stenographer L.G. / Clerk-Typist / Havildar / Naik / Peon / Hamal etc. who have retired during January 2017 to December 2019 on superannuation may apply in prescribed format only. The retired Class- III employees who have taken voluntarily retirement on those who are compulsorily retired/ discharge from service prematurely retired or dismissed shall not be considered.

The remuneration other allowances and in-service benefits to the retired employees would be as enumerated in the Government Resolution No. FTC 1419/5/C No.4/D-IX, Mantralay, Mumbai dated 4<sup>th</sup> March, 2020 and GAD Government Resolution No. Misc. 2715/C No.100/13 dated 17<sup>th</sup> December, 2016 as annexed herewith.

Please find annexed herewith prescribed proforma.

The applicant shall send the scanned copy of the duty filled up in prescribed proforma on or before **10.05.2020** by E-mail on address "**ctcourt-mum@nic.in**" and simultaneously original of prescribed proforma be send **by speed post** to the office of the Registrar Bombay City Civil Court, Fort, Mumbai 400 032.


The envelop containing willingness / information in prescribed proforma and Medical Fitness Certificate of Civil Hospital should be superscribed with the words "Application for the Post of Stenographer H.G., Sheristedar, Interpreter, Clerk-typist, Havildar and peon on Contract Basis for expeditious trial and disposal of Rape and POCSO Cases.

  
(S. D. Sawant)  
I/c Registrar  
28-04-2020

Date : 28<sup>th</sup> April, 2020.

## P R O F O R M A

(For the Post of Stenographer H.G., Sheristedar, Interpreter, Clerk-typist,  
Havildar and peon on Contract Basis for expeditious trial and disposal of  
Rape and POCSO Cases)

1.	Affix recent self attested passport size photograph	
2.	Full name (beginning with surname) Residential address with Telephone/Mobile No.s	
3.	Posting and place at the time of retirement	
4.	Date of Birth	
5.	Date of retirement	
6.	Place of family home	
7.	Whether currently working, if Yes, give details	
8.	Whether you have given willingness for any tribunal, court etc. if yes, give details	
9.	Choice of posting	1.... 2...
10.	Whether medical fitness certificate is attached?	

**Signature of the  
Retired Employee**

Date :